Reconstitution of Press Council

*244. SHRI CHANDRA SHEKHAR:
SHRI KOTA PUNNAIAH:
SHRI KRISHAN KANT: DR. Z.
A. AHMAD: SHRI J. S. TILAK:
SHRI KALI MUKHERJEE:
SHRI A. G. KULKARNI: SHRI
GURMUKH SINGH
MUSAFIR:

WUI the Minister of INFORMATION AND BROADCASTING be pleased to state

- (a) whether the Press Council has been reconstituted on the expiry of its term; and
- (b) if so, the composition of the reconstituted Council?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) and (b) No, Sir. The term of office of the Chairman and members of the Council has been extended for a period of 9 months from October 1, 1973, the date on which it was due for reconstitution, till June 30, 1974.

Industrial production in the Fourth Plan period

*245. SHRI KRISHAN KANT:
SHRI CHANDRA SHEKHAR
SHRI KOTA PUNNMAH: DR.
Z. A..AHMAD: SHRI J. S.
TILAK: SHRI A. G. KULKARNI: SHRI KALI MUKHERJEE:
SHRI GURMUKH
SINGH MUSAFIR:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state what has been the achievement in relation to the Fourth Plan targets of industrial production Uptill now?

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THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA NIAM): Targets of capacity and production in selected industries envisaged ir the Fourth Five Year Plan together witt details of production achieved in 1972-72 and estimates of capacity and productioi expected to be achieved in 1973-74 ii these industries are given in the annexe< Statement. [See Appendix LXXXVI Anne xure No. 23]

Telecast of Proceedings of Parliament ou T.V.

◆246. SHRIMATI LAKSHMI KUMAR CHUNDAWAT : SHRIMATI PRATIBHA SINGH SHRI SAWAI SINGH SISODIA

Will the Minister of INFORMATIOi AND BROADCASTING be pleased t state

- (a) whether there is any proposal unde Government's consideration to telecast th important proceedings of Parliament o T. V.; and
 - (b) if so, the details thereof?

THE MINISTER OF INFORMATIOI AND BROADCASTING (SHRI I. I GUJRAL): (a) No, Sir.

(b) Does not arise.

विजली संकट के कारण उद्योगों की स्थापना में विलम्ब

*247 श्री मान सिंह वर्मा :

श्री प्रेम मनोहर : श्री बीरेन्द्र कुमार सखलेचा :

श्री पीताम्बर दास :

डा० ।ई महाबीर

क्या ब्रौद्योगिक विकास तथा विज्ञान ब्रौर प्रौद्योगिक मंत्री यह बताने की कृषा करेंगे कि:

 (क) क्या यह सच है कि उत्तर प्रदेश, तामिलनाः तथा देश के प्रनेक प्रन्य भागों में पिछले । वर्ष से विजर्च के संकट के कारण छोटे और मध्यम दर्ज के उद्योगों की स्थापना में एक वर्ष का बिलम्ब हो गया है;

- (ख) क्या सरकार का घ्यान ऐसे उद्योगों को विकास छूट की अवधि में वृद्धि करने के प्रस्ताव की धोर दिलाया गया है. और
- (ग) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है?

Industries bit by power crisis

*247. SHRI MAN SINGH VERMA : SHRI PREM MANOHAR : SHRI V. K. SAKHLECHA : SHRI PITAMBER DAS : DR. BHAI MAHAVIR :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that due to power crisis in Uttar Pradesh, Tamil Nadu and several other parts of the country for the last one year, the setting up of new small and medium size industries has been delayed by one year;
- (b) whether Government's attention has been invited to a proposal for extending the period pf allowing development rebate for such industries; and
- (c) if so, the reaction of Government thereto ?]
- . ब्रौद्योगिक विकास तथा विज्ञान ब्रौर प्रौद्यो-गिकी मंत्री (श्री सी॰ मुद्रहाष्यम्) : (क) से (ग) एक विवरण सभा पटल पर रखा जाता है।

विवरण

- (क) यह सही सही कहना कठिन है कि केवल बिजली के संकट के कारण ही उद्योग लगाने के कितने मामलों में विलम्ब हुआ।
- (ख) अनेक वाणिज्य मंडलों ने विजली संकट सिहत विविध अप्रत्याणित कारणों से मशीनरी समाने में होने वाले विलम्ब से उत्पन्न कठिनाइयों को कम करने के लिए विकास-छूट की वापिसी की तिथि के स्थान करने के अभ्यावेदन दिये हैं।
 - †[] English translation.

(ग) इन आभ्यावेदनों पर ध्यान पूर्वक विचार किया गया परन्तु सरकार ने इन संधों का अनुरोध मानने में अपनी असमर्थता सूचित कर दी है। परन्तु, जैसा कि 1973-74 वर्ष के वजट अभिभाषण में वित्त मंत्री ने घोषणा की है, संबंधित उद्योगों के विकास के प्रारंभिक वर्षों में उन्हें अतिरिक्त साधन सुलभ कराने की दृष्टि से चुने हुए उद्योगों में 31 मई 1974 के बाद लगाई गई मशीनरी व संयंत्र की लायत के 20 प्रतिशत की राशि के प्राथमिक मूल्यह्मास राशि के लिए प्रत्यक्ष कर (संशोधन) विधेयक, 1973 के माध्यम से आयकर अधिनियम में प्रावधान किया जा रहा है।

[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA NIAM): (a) to (c) A statement is laid on the Table of the House,

Statement

- (a) It is difficult to say precisely if and in how many cases delay in setting up industries is solely attributable to power crisis.
- (b) Many chambers of Commerce have represented for the postponement of the date of withdrawal of development rebate with a view to mitigating the hardship arising in cases where installation of machinery and plant was likely to get delayed due to various unforeseen factors including power shortage.
- (c) The representations have been carefully considered but Government have regretted their inability to accede to the request. However, as announced by the Finance Minister in his Budget speech for the year 1973-74, with a view to providing additional resources to the concerned enterprises in the early years of their development, a provision is being rnde in the Income Tax Act through the Direct Taxes (Amendment) Bill, 1973 for tnti I depreciation allowance of 20 per cent of the cost of machinery and plant installed in selected industries after 31-5-1974.]